यूनीफ़ौर्म पैटर्न बनाया जाय जितनी भी हमारी ज़ोनल रेलवेज हैं उन के लिये और जितनी वर्कशौप्स हैं उन के लिये। और उस के बारे में किस तरह से हो इस की रूप रेखा तैयार की जा रही है।

श्री राजेन्द्र प्रसाद यादव : अध्यक्ष जी, यह मानी हुई बात है कि रेलवे में यूनियन राइवलरी है जिस का दुष्परिणाम 1974 में देखने को मिला। जहां तक लेबर के रिप्रजेन्टेशन की बात है यह यूनियन के आधार पर देते हैं। मंत्री जी ने बारबार कहा है कि एक इंडस्ट्री में एक यूनियन को हम मान्यता देना चाहते हैं। तो क्या मंत्री जी यह देखेंगे कि इस तरह की व्यवस्था की जाय ताकि सारी लेबर अपने को रिप्रजेन्ट कर सके उस काम में और एक उद्योग में एक यूनियन का सिद्धान्त लागू हो?

श्री बूटा सिंह : अध्यक्ष जी, यह एक विचित्र प्रश्न है जिस का सम्बन्ध यूनियन्स के साथ है। जब तक वही एक मन की नहीं होगी उस वक्त तक हमारे लिये अपनी ओर से निर्णय लेना शायद सम्भव न हो।

श्री रामावतार शास्त्री : अध्यक्ष जी, रेल के प्रबन्ध में मजदूरों को भी जिम्मेदार बनाया जाय इस नारे को दिये हुए एक साल से ज्यादा हो गया, और अभी तीन कारखानों में ही रेलवे मंत्रालय इस व्यवस्था को लागू कर सका है जिससे यह स्पष्ट है कि बहुत ही कच्छप गति से हम चल रहे हैं। तो इस बात को ध्यान में रखते हुए मैं जानना चाहता हूं कि आप ने प्रबन्ध में किन संगठनों के प्रतिनिधियों को शामिल किया है और जो संगठन रेल मजदूरों के मान्यता प्राप्त नहीं हैं उन से सहयोग लेने की आप की कौन सी नीति है, कौन सा कार्यक्रम बनाया है, और विभिन्न स्तरों पर आप इस कार्य को कब तक पूरा कर लेने का विचार रखते हैं?

श्री बूटा सिंह : अध्यक्ष जी, माननीय सदस्य श्रमिक नेता हैं, यह सब कुछ जानते हुए भी ऐसा प्रश्न पूछ रहे हैं। एक तो सब से पहले इस बारे में एपेक्स बोडी है राष्ट्रीय स्तर पर उस में 3 प्रतिनिधि प्रत्येक मान्यता प्राप्त जो यूनियन्स हैं, उस से लिये जाते हैं। एक उस में सदस्य लिये जाते हैं रेलवे आफ़िसर्स फ़ेडरेशन से और एक रेलवे बोर्ड से। यह तो राष्ट्रीय स्तर पर है। इस के बाद एक पी० एन० एम० और एक जे० सी० एम० और उस के बाद ज़ोनल रेलवे और डिवीज़नल रेलवेज में है, जैसे वेलफ़ेयर एक्टिविटी में उन को शामिल करने के लिये, बेनिफ़िट फंड कमेटी, कैन्टीन मैनेजमेंट ऐडवाइज़री कमेटी, स्टाफ़ वैलफ़ेयर ऐंड हाउसिंग कमेटी है, इन में उन को शामिल किया जाता है। इस तरह से भिन्न भिन्न स्तर पर ऐसी अच्छी कमेटियां चल रही हैं। यह जो हम ने आदेश दिये हैं 3 प्रोडक्शन यूनिट्स में, यह आदेश 20 सूत्री कार्यक्रम के अन्तर्गत जो हमें श्रम विभाग से आदेश प्राप्त हुए थे उन को लागू करने के लिये किया है।

Steps to improve the Quality of Food served in Trains

*185. SHRI K. LAKKAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) what steps have been taken to improve the quality of food served in trains; and

(b) how far the recommendations of the Catering Committee have been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement is laid on the Table of the Sabha.

Statement

(a) The following steps have been taken to improve the quality of food served in trains.

(i) A system of providing Ready-to-Serve meals on trains from

Base Kitchens set up at stations on important routes, has been introduced. Under this scheme food prepared under hygienic conditions in the base-kitchens, is picked up in insulated trollies and delieverd to Pantry cars where it is stored in hot cases and served hot to the passengers on run. Tea/ Coffee is served in thermos flasks to keep it hot.

(ii) Modern Culinary techniques and appliances, such as hot cases, insulated trollies, "Idli" grinding machines, etc. have been introduced in the catering units to improve service.

(iii) Departmental catering staff are trained by rotation in the Catering Institute at Bombay.

(iv) Good quality raw materials are procured and essential items like Atta, maida, wheat, rice etc. are procured through Government sources by the departmental units.

(v) Remodelling of pantry cars with gas ovens to avoid smoke nuisance and lining the interior with laminated sheets etc. have been undertaken to improve the cleanliness of the cars.

(vi) Low-priced meals packed in polythene wrappers of hygienic quality have also been introduced at a number of stations.

(vii) With a view to providing a good standard of catering by the private Contractors, experienced and suitable caterers are selected as Railways' Catering Contractors. Their performance is regularly inspected by officers and inspectors. Investigations are made into all complaints against the Contractors and remedial action taken to avoid recurrence.

(viii) Surprise checks are conducted in different catering/vending units run departmentally as well as by contractors.

(b) In part I of the Report, the Railway Catering & Passenger Amenities Committee 1967, had made 38 observations and recommendations on catering. All the recommendations except one (Item No. 24) were accepted and implemented by the Government. Item No. 24 concerned the scope of promotion of the catering staff. This was kept pending for the final recommendation of the Third Pay Commission. The Pay Commission suggested merger of some scales and improvement in the scales of pay of Stores Clerks, Senior Bearers etc. The Catering staff have adequate channel of promotion coming upto the scale Rs. 700—900 (R. S.) who is generally the highest Non-gazetted scale. Furthermore a number of higher grade posts have also been recently sanctioned in Catering Department.

SHRI K. LAKKAPPA: The Minister has stated that a statement is laid on the Table. But my question was about improving the quality of food served on the trains. Railways are the biggest public undertaking, more than a hundred years old. It has got its own reputation. Millions of people are travelling by the railways. The only committee appointed so far was in 1967 and it suggested certain ways and means to improve the catering system. Even these suggestions have not been fully implemented. Even if it has been implemented, it is only implemented on paper. Recently, Mr. Qureshi had stated that they are improving the catering system for millions of travelling public, but the quality has not yet been improved. The food is not good and even drinking water is not available on the stations. The ways and means suggested by the Committee have not been fully met. There are certain zonal catering committees which have made recommendations about cleanliness. What steps Government have taken to improve cleanliness? And what are the latest steps taken by the Government to improve the quality of food.

श्री बूटा सिंह : मेरे मुताबिक आप का प्रश्न यह है जोकि रिपोर्ट में सिफ़ारिशें की गई हैं वह पूरी लागू नहीं हुई। यदि माननीय सदस्य पूरा विवरण पढ़ें तो उस में लिखा गया है कि जो 38 सिफ़ारिशें की गई हैं उन में से सभी मान ली गई हैं केवल 24वीं सिफ़ारिश अभी विचाराधीन है ।

SHRI K. LAKKAPPA: Will the Minister appoint a watch-dog committee consisting of Members of Parliament at the national level to suggest ways and means to improve the catering system in order to make the railway travel more comfortable?

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): His suggestion will be kept in view.

SHRI MADHURYYA HALDAR: What action the Minister is going to take against the Howrah Catering Management in order to improve the quality of food? From Delhi to Howrah, we cannot get even a good cup of tea. What steps are being taken to improve the quality of tea? If you travel by Kalka Mail, you will find that the contractor supplies the worst type of food? What steps Government are taking to improve the quality of food?

SHRI BUTA SINGH: If you carefully see the statement laid on the Table of the House, you will find that on Item No. 7 of the statement it is mentioned that with a view to providing a good standard of catering by the private contractors, experienced and suitable caterers are selected as Railways' catering contractors. Their performance is regularly inspected by officers and inspectors. Investigations are made into all complaints against the contractors and..

MR. SPEAKER: There is specific complaint about the quality of food. You can look into it.

SHRI BUTA SINGH: Since a specific complaint has been made, I will look into it.

श्री मुल्की राज सैनी : अध्यक्ष जी क्या मंत्रीजी बतायेंगे कि सरकार को यह जानकारी है कि खाने के दो तरह के अरेन्जमेंट्स हैं एक सरकारी केटरिंग और दूसरा ठेकेदार की केटरिंग । तो ठेकेदारों को ठेका लेने में जो खर्च करना पड़ता है उस के बाद जो स्टाफ़ को कनविन्स करने के लिये उन को निःशुल्क खिलाना पड़ता है और सरकारी अरेन्जमेंट में कुछ पहले ही गबन होता है उस की वजह से क्वालिटी खराब होती है। तो सरकार इस को रोकने के लिये क्या करना चाहती है ?

श्री बूटा सिंह : जैसा मैं ने कहा एक विशेष अभियान चलाया गया था जिस में 1723 जगहों पर छापे मारे और उस में विभागीय केटरिंग यूनिट और ठेकेदारों के भी लोग शामिल हैं । ऐसे 347 ठेकेदारों के खिलाफ़ मुकदमे चलाये गये, 212 पर जुर्माना कर दिया गया, 133 को निकाल दिया गया इस तरह से हमारा यह निरन्तर प्रयास रहता है कि जो खाना दिया जाता है, वह अच्छा भी हो और उस की जितनी मात्रा निर्धारित की गई है, वह उतना ही हो ।

DR. HENRY AUSTIN: My own experience is that the food sold on the railways is far from satisfactory. I am thankful to the hon. Minister for assuring us that this matter will be looked into, but I would like to raise related matter. The service of catering on the railways cannot be improved if the present structure is maintained. Most of those who are serving food are working under what is called the commission system. There is no security of tenure for these bearers, nor are they given a salary. From my constituency

there are a number of boys working on the Southern Railway and their complaint is that there is no security of tenure. How can such a service be satisfactory?

SHRI VASANT SATHE: They are the most filthily dressed people in the world.

DR. HENRY AUSTIN: They are not interested in serving well. They are sometimes even defiant of the travelling public. I travel by the Jayanti Janata often, and I know the situation.

SHRI BUTA SINGH: It is true that most of the bearers are employed on a commission basis. The Committee appointed in 1967 also has not made any specific recommendation in this regard. Uniforms are supplied by the railways. If there is any complaint, the hon. Members may let us know.

SHRI VASANT SATHE: I have raised it again and again.

MR. SPEAKER: Since a large number of hon. Members are rising in their seats and are having grievances, I would suggest that the hon. Minister may invite them and discuss this matter.

Rates for Casual Labourers

*187. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the procedure followed for fixing the rates of wages of casual labourers in the Railways;

(b) whether the casual labourers are to be paid at the rate of 1/30th of the minimum of the scale if the casual rates are not fixed for any reason for a period of 1½ years; and

(c) if so, whether labourers in Delhi have been paid according to these rates?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) : (क) से (ग). एक विवरण सभा पटल पर रख दिया गया है ।

विवरण

(क) न्यूनतम मजदूरी अधिनियम से शासित न होने वाले नैमित्तिक श्रमिकों को स्थानीय अथवा यथाआवश्यक सम्बंधित राज्य सरकार से पुष्टि करने के बाद दैनिक दर से मजदूरी दी जाती है और यदि ऐसी दरें उपलब्ध न हों तो रेलवे के नैमित्तिक श्रमिकों के न्यूनतम वेतनमान के 1/30 की दर से मजदूरी दी जाती है और इसके साथ ही वह मंहगाई भत्ता भी दिया जाता है जो तदनुरुप कोटियों के रेल कर्मचारियों को मिलता है और यदि इनमें से किसी भी ढंग में निर्धारित की गयी मजदूरी की दर सम्बंधित राज्य सरकार के द्वारा समतुल्य अनुसूचित नियोजन के लिए निर्धारित न्यूनतम मजदूरी में कम हो तो मजदूरी की दर राज्य सरकार द्वारा निर्धारित न्यूनतम मजदूरी की दर होगी ।

2. न्यूनतम मजदूरी अधिनियम द्वारा शासित नैमित्तिक मजदूर को स्थानीय प्राधिकारियों अथवा यथाआवश्यक राज्य सरकार से पुष्टी करने के बाद दैनिक दर से मजदूरी दी जाती है, यदि ऐसी दरें उपलब्ध न हों तो रेलवे कर्मचारियों की तदनुरुपी कोटियों के कर्मचारियों के न्यूनतम वेतनमान के 1/30 की दर से और इसके साथ ही वह मंहगाई भत्ता भी जो तदनुरुपी कोटियों के रेल कर्मचारियों को मिलता है और यदि इनमें से किसी भी ढंग में निर्धारित मजदूरी की दर न्यूनतम मजदूरी अधिनियम के अधीन निर्धारित दर से कम हो तो अधिनियम के अधीन उपयुक्त प्राधिकारी द्वारा निर्धारित दरें ।

(ख) और (ग). यदि स्थानीय दरें उपलब्ध न हों तो तदनुरुपी कोटियों के कर्मचारियों के न्यूनतम वेतनमान का 1/30